World Trade Organisation

SHRAVANA 7, 1920 (Saka)

*611. SHRI T.R. BAALU : SHRI C. KUPPUSAMI :

Will the PRIME MINISTER be pleased to state :

- (a) whether the divisions dealing with WTO and multilateral trade agencies presently functioning under M/o Finance and M/o Commerce have been brought under the control of M/o External Affairs:
 - (b) if so, the purpose for which it has been done;
- (c) whether the Government feels that there is a greater need for purposive coordination at various levels of the Government to deal with matters relating to World Trade;
- (d) whether there is any proposal to set up a permanent cell in the P.M.O. to effectively coordinate all activities relating to World Trade; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) There is close and continuous co-ordination between various Departments and Ministries of the Government on matters relating to World Trade. This is facilitated by regular high-level meetings, an established system of periodic exchange of briefs, deputation and exchange of officials between the various Ministries and composition of joint delegations to various meetings and conferences. Depending on the issue, Secretary-level meetings are also scheduled and joint decisions are taken for subsequent implementation.

- (d) No. As of now, there is no proposal to set up a permanent cell in the P.M.O. to coordinate the activities relating to World Trade.
 - (e) Does not arise.

Announcement of Packages

*612. SHRI SATYA PAL JAIN : SHRI SAMAR CHOUDHURY :

Will the PRIME MINISTER be pleased to state :

- (a) Whether certain special packages had been announced by the Prime Minister for various States during the last three years;
 - (b) if so, the details thereof, Statewise;
- (c) whether all packages announced by the Prime Minister have been fulfilled; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (d) A statement is laid on the Table of the House.

(a) to (d) Announce-ments were made by the then Prime Minister on the floor of Parliament on 23 July, 1996 and 2 August, 1996 regarding various programmes/schemes/projects for the economic development of Jammu and Kashmir. The details of the announcements are at Statement-I and Statement-II attached. The then Prime Minister also made a statement at Jammu on 14 February, 1997. details of which are as Statement-III. The then Prime Minister had also made a Statement at Guwahati on 27 October, 1996 announcing New Initiatives for the North Eastern (NE) Region. The details are attached as Statement-IV. Some additional features to the package for the North Eastern Region were announced by the then Prime Minister in May, 1997. A copy of this announcement is attached as Statement-V.

The programmes/projects/schemes envisaged in the statements/announcements, which are to be implemented by various Departments/Ministries of the Government of India. North Eastern Council (NEC) as well as the concerned State Governments are at different stages of implementation. The details of progress of implementation of: New Initiatives for NE Region announced on 27 October, 1996, the various announcements made by the Prime Minister for NE Region in May, 1997 and those pertaining to the package pertaining to Jammu and Kashmir are given as Statements-VI, VII and VIII respectively.

The Prime Minister during his recent visit to Himachal Pradesh announced a project-related grant of Rs. 100 crore on 18 June, 1998 and an additional allocation of Rs. 100 crore for Basic Minimum Services (BMS) on 22 June, 1998. The State Government has been requested to forward the list of specific development schemes/projects which can be taken up under Basic Minimum Services, Accelerated Integrated Benefit Programme and Rural Infrastructure Development Fund for Additional Central Assistance.

Statement-I

PM's Statement in Parliament on Jammu and Kashmir

As Hon'ble Members are aware, the massive unemployment of youth in the State of Jammu and Kashmir has been a contributory factor in the growth of militancy. Similarly, the State is deficient in power which is an essential infrastructure for development of industry and even for tourism. Government, therefore, proposes to take up some important projects and also to complete the on-going projects on a top priority.

Government would be taking up the construction of 290 km. railway line from Udhampur to Baramulla as a national